



No.1/1/2022-Adm/APTEL-II/ 306/24
Appellate Tribunal for Electricity

Website: www.aptel.gov.in

Core-4, 7th floor, SCOPE Complex, Lodhi Road,
New Delhi-110003

Dated 9th August 2024

VACANCY CIRCULAR

It is proposed to fill up the under mentioned post in the Appellate Tribunal for Electricity on deputation basis.

Sl.	Name of the post (Number of vacancy/Scale of Pay)	Eligibility Criteria
	Registrar (One) (Anticipated) Pay Level-14 (144200-218200)	Deputation: Officers of the Central Government or State Government or Supreme Court or High Court or District Court possessing degree in law from a recognized University or equivalent; (a) Holding analogous post on regular basis; or (b) With two years regular service in the post in level 13 A in the pay matrix; or (c) With Three years regular service in the post in level 13 in the pay matrix; or (d) Holding the post of District Judge or Additional District Judge or Registrar or Additional Registrar, on regular basis; or (e) With five years regular service in the post of Joint Registrar of a High Court. Note 1:- The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organization or Department of Central Government shall be five years. Note 2:- The maximum age limit for appointment by deputation shall not exceed 56 years as on the closing date of receipt of applications.

2. The pay and conditions of deputation/absorption of the officials selected will be regulated in accordance with the Department of Personnel & Training's O.M. No.6/8/2009-Estt. (Pay-II) dated the 17th June 2010, as amended from time to time and other instructions of the Central Govt. issued in this regard from time to time.

3. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other Organization or Department of Central Govt. shall be five years.

4. The maximum age of the applicant should not be more than 56 years on the closing date of application.

5. The application Form as per '**Annexure**' (available on the website of this Tribunal), along with attested copies of up-to-date ACRs/APAR for the last five years and vigilance clearance, may be forwarded to the undersigned immediately but **not later than four weeks after publication of vacancy circular in the Newspapers**. Applications not accompanied by copies of ACRs/APAR and vigilance clearance will not be entertained.

6. The Appellate Tribunal for Electricity has been declared eligible for allotment of General Pool accommodation. Officials of the Central Government/All India Services joining the Tribunal would be eligible for allotment/ retention of General Pool residential accommodation, on the maturity of their turn in the waiting list, subject to fulfilment of other usual conditions.

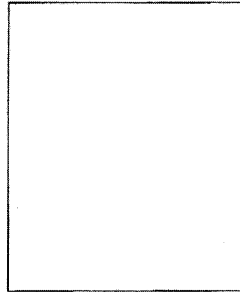
7. Number of vacancies may vary and the Appellate Tribunal for Electricity keeps its right reserve for changes in vacancy position or any other change.

Sd/-
(Chander Mohan)
Registrar, APTEL
Phone No. 011-24361518
Email: aao-aptel@nic.in

Copy to:-

1. PPS to Hon'ble Chairperson, APTEL.
2. PPS to Registrar, APTEL.
3. PPS to all Members, APTEL
4. Registrar General, Hon'ble Supreme Court of India.
5. Registrar General, All Hon'ble High Courts.
6. Registrar of all District Courts.
7. Registrar, All Tribunals.
8. Website of APTEL
9. Notice board.

Application For the Post of _____ on
Deputation/Absorption basis in The Appellate Tribunal For Electricity



1. Name of the Applicant (in block letters) :
2. Father's/ Husband's Name :
3. Date of Birth (dd/mm/yy) :
4. Gender (M/F) :
5. Address for correspondence :
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.....
6. Contact No. (a) Mobile :
- (b) Landline :
- (c) E-mail :
7. Educational Qualification (in chronological order):

Education Qualification	Board/University	Year of Passing	Division

8. Details of Employment (in chronological order):

Office/ Institutions/ Organizations	Pay Scale with Grade Pay (MACP Granted, please specify)	From	To	Please state whether working under Central/State Govt/Autonomous Org. or other category	Post held Permanent/ Deputation

9. Nature of duties with the present post:

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10. In case the present employment is held on deputation, please state:

- a) The date of appointment :
- b) Period of appointment on deputation :
- c) Name of the parent office/organization :
to which you belong:

11. Additional information, if any, which you would like to mentioned in support of your suitability for the post

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Date:

(Signature of the Candidate)
Address:

CERTIFICATE

(To be filled in by the authority forwarding the application)

Certified that :

- i) The particulars furnished by the candidates have been checked from available records and found correct.
- ii) It has been verified that the candidate is eligible as per conditions mentioned in the circular
- iii) No vigilance/departmental case is either pending or being contemplated against the candidate.
- iv) Certified that copies of last 5 year ACRs duly certified by Gazetted officer are attached.
- v) There is no doubt about the integrity of the candidate.
- vi) In the event of the selection of the candidate, this organization shall have no objection to relieve him.

Date :

Place :

Signature of the Officer.....

Designation

Address

Telephone No.

(Office Seal)

Date _____
